

Read: - [1] Hon'ble High Court Letter No. ITC/191/2015, dated.03/11/2015

No.B. / 340 /2017

District Court, Amreli.

Date: - 12/04/2017

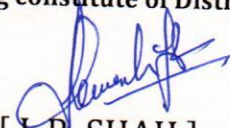
**-:: OFFICE ORDER ::-**

In view of the Hon'ble High Court of Gujarat, letter cited at preamble Sr. No. 1. The Hon'ble the Acting Chief Justice has directed to the undersigned to constitute District Court Computer Committee (Dccc) comprising of one Senior Additional District Judge and two Sr. Civil Judges, along with District System Administrators and System Administrator trained during the Phase-I of the Project as suggested in the e-Courts Project Phase-II Policy & Action by the eCommittee.

Therefore, the undersigned is constitute a **District Court Computer Committee (DCCC)** of Amreli District are as under.

Sr. No.	Members/Designation
1	Additional District Judge, Amreli.
2	2 <sup>nd</sup> Additional Senior Civil Judge, Amreli.
3	System Officer / DSA, District Court Computer Centre, Amreli.
4	System Administrator, District Court Computer Centre, Amreli.

**Note: - Earlier Office Order No. B/1223/2015, Dated: - 24/11/2015, Regarding constitute of District Court Computer Committee is now treated as cancel.**

  
[ J. R. SHAH ]  
Principal District Judge,  
Amreli

Copy forwarded with compliments to:-

- Additional District Judge, Amreli
- Additional Senior Civil Judge, Amreli
- Additional Civil Judge, Amreli
- System Officer / District System Administrator, Amreli
- System Administrator, District Court Computer Centre, Amreli